

12. 50 hrs.

**PAPERS LAID ON THE TABLE****CODE FOR BROADCASTINGS ON A.I.R.****BY INDIVIDUAL AND STATEMENT****RE. COORDINATION OF MEDIA****OF MASS COMMUNICATION.**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : On behalf of Shri Satya Narayan Sinha I beg to lay on the Table :

- (1) A copy of the Code for broadcasts on All India Radio by individuals (Hindi version). [*Placed in Library. See No. LT—3851/70.*]
- (2) A statement (Hindi and English versions) of action taken on the recommendations contained in Part II of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication.' [*Placed in Library. See No. LT—3852/70.*]

**PAYMENT OF WAGES (PROCEDURE) AMENDMENT RULES**

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of the Payment of Wages (Procedure) Amendment Rules, 1970 (Hindi and English) (versions) published in Notification No. S. O. 2410 in Gazette of India dated the 10th July, 1970 under sub-section (6) of section 26 of the Payment of Wages Act, 1936. [*Placed in Library. See No. LT—3853/70.*]

**STATEMENT ON FLOOD SITUATION**

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement on the flood situation in the country. [*Placed in Library. See No. LT—3854/70.*]

**NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, NOTIFICATION UNDER RICE MILLING INDUSTRY (REGULATION) ACT AND REPORT OF ICAR, ETC.**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (i) The Sugar (Price Determination) Fourth Amendment Order, 1970 (Hindi and English versions) Published in Notification No. G. S. R. 934 in Gazette of India dated the 9th June, 1970.
- (ii) The Sugar (Price Determination) Fifth Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 956 in Gazette of India dated the 25th June, 1970.
- (iii) The Sugar (Price Determination) Sixth Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 967 in Gazette of India dated the 25th June, 1970.
- (iv) The Gur (Regulation of Use) (Second Amendment) Order, 1970, (Hindi and English versions) published in Notification No. G. S. R. 970 in Gazette of India dated the 26th June, 1970.
- (v) The Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order 1970 (Hindi and English versions) published in Notification No. G.S.R. 1000 in Gazette of India dated the 1st July 1970.
- (vi) The Sugar (Price Determination) Seventh Amendment Order, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1002 in Gazette of India dated the 4th July, 1970.
- (vii) The Sugar (Price Determination) Eighth Amendment Order, 1970 (Hindi and English Versions) published in Notification No. G.S.R. 1059 in